

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: Interaction of Hon'ble the Chief Justice and Hon'ble Judges with the Members of the Bar.

Notice

No: 1612

Dated: 28/2/2019

Hon'ble the Chief Justice and the Hon'ble Judges of High Court of Jammu and Kashmir shall be holding interaction with the Members of the Bar about the IT Programme of the High Court, in the Bar Room of Jammu wing of the High Court on 28.02.2019 at 4:30 PM. All Members of the Bar are requested to participate in the interaction.

(Sanjay Dhar)
Registrar General

No: 57190-208/R-2

Dated: 28/2/2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K.
2. Secretary to Hon'ble Mr/Mrs Justice _____
....for information of their Lordships,
3. Registrar Vigilance, High Court of J&K, Jammu
4. Registrar Rules, High Court of J&K, Jammu.
5. Registrar Judicial, High Court of J&K, Jammu.
6. Joint Registrar Judicial, High Court of Jammu and Kashmir, Jammu.
....for information.
7. CPC (e Courts) High Court of J&K Jammu for uploading the same on the official website of the High Court.
8. Hon'y Secretary, Jammu and Kashmir High Court Bar Association, Jammu for information and with the request to inform all respected Members of the Bar.

Registrar General